

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 59/RP/2016 alongwith I.A. No. 50/2016

Subject : Review of the order dated 18.4.2016 in Petition No. 87/TT/2015.

Date of Hearing : 6.12.2016

Coram : Shri Gireesh B. Pradhan, Chairperson
Shri A. K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M. K. Iyer, Member

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Rajasthan Rajya Vidyut Prasaran Nigam Limited and 16 others

Parties present : Shri Sanjay Sen, Sr. Advocate for PGCIL
S.K. Venkatesan, PGCIL
Shri Rakesh Prasad, PGCIL
Shri M.M. Mondal, PGCIL
Shri K.K. Jain, PGCIL
Shri S.S. Raju, PGCIL
Shri Nimesh Kumar Jha, PGCIL

Record of Proceedings

Learned senior counsel for the Review Petitioner sought a short adjournment to file some additional information.

2. The Commission while allowing the learned senior counsel to file additional information observed that the Review Petitioner cannot place new facts in a Review Petition.

3. The Review Petitioner shall file the additional information within a period of two weeks. The Commission further observed that no extension of time will be granted in the matter.



4. The Review Petition shall be listed for hearing on admission on 19.1.2017

By order of the Commission

Sd/-
(T. Rout)
Chief (Law)

